

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Competition Appeal (AT) No. 11 of 2018

IN THE MATTER OF:

ITC Ltd.

...Appellant

Versus

CCI

...Respondent

Present:

For Appellant: Mr. Amit Sibal, Sr. Advocate with Mr. Abdullah Hussain, Ms. Nidhi Singh, Ms. Prerna Parashar, Mr. Soham Kumar and Mr. Saksham Dhingra, Advocates

For Respondent: Mr. Samar Bansal, Mr. Manan Shishodia and Mr. Devahuti Pathak, Advocates

O R D E R

14.08.2019: Post this case for 'hearing' on **17th September, 2019** at **2.00 P.M.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansilal Bhat]
Member (Judicial)

sa/gc